

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 5/2012 in CIVIL APPEAL NO. 10845 OF 2011

KAMAL KUMAR SRIVASTAVA Appellant (s)

VERSUS

DHANPATTI & ORS. Respondent(s)
(for directions and office report)

Date: 18/01/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE H.L. GOKHALE

For Appellant(s) Mr. Ajay Kumar Misra, Sr. Adv.
Ms. Anuradha Dubey Mishra, Adv.
Ms. Tulika Mukherjee, Adv.

For Respondent(s) Mr. R.D. Upadhyay, Adv.
(applicant) Ms. Asha Upadhyay, Adv.
Mr. Vijay Kumar Pandita, Adv.
Mr. Awadesh Kumar Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

This is an application by the respondents/applicants for
issue of a direction to the appellant to pay Rs.30,000/- per month
during the pendency of the appeal.

We have heard learned counsel for the applicants.

In our view, there is no merit in the applicants' prayer
for issue of a direction to the appellant to pay Rs.30,000/- per
month.

The application is accordingly dismissed.

|(Parveen Kr.Chawla)
|Court Master
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|(Phoolan Wati Arora)
|Court Master
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